

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-119(PB)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

.... Applicant/Petitioner

Vs.

M/s. Best Textiles Ltd. & Ors.

... Respondents

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 13.02.2018

Coram:

CHIEF JUSTICE (RTD.) M.M.KUMAR
Hon'ble President

Sh. S.K. Mohapatra,
Hon'ble Member (T)

For the Applicant/Petitioner : Mr. S.K. Sharma, Adv.

For the Respondent :

ORDER

The order dated 02.02.2018 has not been complied with and one last opportunity has been prayed.

Let the needful now be done within two weeks.

List for further consideration on 05.03.2018

Sd/-

(M.M.KUMAR)
PRESIDENT

-Sd/-

(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

13.02.2018
Vineet